

RELAXATION OF CURBS ON PRIVATE POWER GENERATION

*698. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of IRRIGATION AND POWER be pleased to state whether the recommendations made by the Delhi Industrial Advisory Board regarding the relaxation of the curbs on private power generation have been accepted by Government?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): The Delhi Industrial Advisory Board had recommended the removal of duty on power generated by industrial establishments for their own use. The matter is under consideration of the Delhi Municipal Corporation.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether the hon. Minister is aware that there is a great shortage of power supply for commercial use in Delhi?

SHRI J. S. L. HATHI: Yes, shortage is everywhere.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether the Delhi Municipal Corporation has taken any decision regarding the relaxations about power generation?

SHRI J. S. L. HATHI: As I said in the reply, it is under the consideration of the Delhi Municipal Corporation.

SHRI N. M. LINGAM: May I know if the Corporation has received the advice of the Ministry and, if so, what is the view of the Ministry in the matter?

SHRI J. S. L. HATHI: Under section 150 they are entitled to do it but the Ministry's advice has not yet been officially sought.

SHRI FARIDUL HAQ ANSARI: The hon. Minister has just stated that shortage is everywhere. May I know whether it is not the duty of the Government to put an end to this shortage as soon as possible?

SHRI J. S. L. HATHI: Well, the Government is trying to supplement and augment the power supply in Delhi and everywhere.

SHRI MAHESWAR NAIK: A short while ago the Minister stated that generation of power from private units would not be an economic proposition so far as rural electrification was concerned. May I know whether it should not be the policy of the Government to encourage generation of electricity from private units so that even the rural areas can have electricity?

SHRI J. S. L. HATHI: No, that is not the policy of the Government.

TRAINING OF DOCTORS IN THE NEW TECHNIQUE OF KNOWING THE EYE

*699. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of HEALTH be pleased to state whether Government propose to train doctors in the new technique of knowing the eye which has been invented by Dr. C. V. Raman?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): The Government have no such proposal under consideration.

SHRIMATI SAVITRY DEVI NIGAM: May I know the special features of this technique?

SHRI D. P. KARMARKAR: I might advise my hon. friend to read an article published in the "Illustrated Weekly of India" dated the 10th July, 1960.

SHRIMATI SAVITRY DEVI NIGAM: May I know what the special features are? The hon. Minister can describe them in one or two sentences.

MR. CHAIRMAN: Instead of her reading, if you have read it, kindly tell her.

SHRI D. P. KARMARKAR: The special features are, further study of

the physiological side and what you call the physical side of the eye.

SHRIMATI SAVITRY DEVI NIGAM: Has the hon. Minister got any knowledge whether this technique is quite a new invention or whether it is prevalent in other countries?

SHRI D. P. KARMARKAR: So far as I am able to say offhand, it is something new but I have not tried it myself.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether the Health Ministry has chalked out any plan to train medical students in this new technique?

SHRI D. P. KARMARKAR: Our medical people are supposed to examine other people's eyes, not their own.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether the Government have chalked out any scheme to train medical students in this technique or not?

SHRI D. P. KARMARKAR: My hon. friend, if she has read that article, would know it. Of course, she has not read it. The technique briefly is this. Suppose by a particular process of closing the eyes and opening them, you see a curtain through a filter and if that filter is suddenly removed, then one's own retina is visible. Our doctors, as I said, are supposed to see other people's eyes, not their own.

SHRI N. M. LINGAM: May I know if the Government does not see eye to eye with the doctors in this matter?

(No reply.)

SHRI N. SRI RAMA REDDY: May I know whether the Ministry depends upon the the articles published in the "Illustrated Weekly of India" for advice on matters connected with health?

SHRI D. P. KARMARKAR: Yes, Sir. If it is a good thing, we can go to any article.

SHRIMATI T. NALLAMUTHU RAMAMURTI: As many have not read that article, why should you not give an exposition of it for all of us to hear?

SHRI D. P. KARMARKAR: I think the hon. Members might read that article first and if they do not understand it, then I will try.

SHRI BHUPESH GUPTA: The hon. Minister has said that always their experts examine other people's eye. May I know if their experts have examined the jaundiced eyes of the Ministry and the Minister?

MR. CHAIRMAN: You should not speak like that.

CONSUMPTION OF COAL BY THE RAILWAYS DURING 1959-60

*700. SHRI M. VALIULLA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways are using diesel traction more and more with a view to saving coal; and

(b) if so, what was the consumption of coal by railways in the year 1959-60 as compared to that in the year 1958-59?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) No. The main object of dieselisation is to improve the line capacity on sections where saturation has been reached or is expected to be reached with Steam traction and as a prelude to electrification.

(b) The quantity of coal consumed during 1959-60 for loco purposes was 13.47 million tons as against 12.92 million tons during 1958-59.

*701. [The questioners (Shri Babubhai Chinai, Shri K. K. Shah and Shri M. M. Mehta) were absent. For answer vide col. 3842 infra.]